

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 502/2024 in C.P. (IB)/220(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Pawan Kumar Ramdhan Agarwal
IN THE MATTER OF
Times Innovative Media Ltd
V/s
Brand Connect Communications
(India) Pvt Ltd.

Section: Regulation 44(2), Liquidation process Regulation, 2016
U/s 9 Insolvency and Bankruptcy Code, 2016

ORDER

IA 502 of 2024:- Counsel, Yahya Batatawala appeared for the
Applicant/Liquidator. At request list this matter on **13.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)